

(b) if so, the nature of the Universities and the latest progress in their sanction and opening alongwith the likely date by which these would start functioning; and

(c) if not, whether a decision in each case would be taken shortly and the likely dates by which the decision would be taken ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) and (b) The proposals for the establishment of universities in Goa and Arunachal Pradesh have already been approved by Central Government and University Grants Commission. The University in Pondicherry is to be set up under an Act of Parliament as a Central University for which the legislation is still to be introduced in Parliament. The legislations for the Goa and Arunachal Pradesh universities have been passed by the legislatures of these union territories. The Arunachal Pradesh University Act has been enforced from April 1, 1985. According to information available, the Goa University Act has also come into force

(c) Does not arise.

#### Introduction of Health Service Scheme for Middle Class People

3559. **SHRI N. DENNIS :**

**SHRI G. BHOOPATHY :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it has been brought to the notice of Government that in some cases charges in the private nursing home in the Metropolitan cities, particularly in Delhi, are very high; and

(b) if so, whether Government propose to introduce a health service scheme in hospitals to cater to the middle class on moderate payments and extend facilities to depute doctors practising privately for this purpose on a payment sharing basis ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWAN) :** (a) and (b) The private Nursing Homes are required to be registered under the respective Acts subject to

the fulfilment of the requirements of physical-cum-medical facilities as laid down under the rules. There are no provisions for regulating the charges of such private nursing homes.

The Government is providing free medical facilities in the Government Hospitals to all the members of the general public who may like to avail of it. These facilities are constantly reviewed for improvement within the available financial resources.

#### Adult Education and Anti Illiteracy Campaign

3560. **SHRI PRIYA RANJAN DAS MUNSI :** Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that adult education and anti illiteracy campaign among the women of minorities, Harijans and tribals have not yet gained any momentum; and

(b) if so, the steps Government propose to take in this regard ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT) :** (a) Progress under the Adult Education Programme is monitored regularly, and as per reports received from the States/Union Territories, the coverage of women was 52.23% under the Adult Education Programme, in December, 1984. The coverage of Scheduled Castes and Scheduled Tribes communities upto September, 1984 was 29.4% and 15.8% respectively of which 48.1% and 37.4% were Scheduled Castes and Scheduled Tribes women respectively.

(b) The State Governments/Union Territories have been requested to :

(i) to lay special emphasis on the coverage of the target groups namely women, Scheduled Castes and Scheduled Tribes under the Adult Education Programme;

(ii) to ensure that at least 50% of the learners in the Adult Education Centres are women;

- (iii) to encourage voluntary organisations to run literacy centres exclusively for women, grant-in-aid rules have been relaxed to permit them to take up a minimum number of five centres;
- (iv) Priority is given to the opening of adult education centres in rural and adivasi areas having literacy rate below the national average in general and female adult literacy in particular; and to locate adult education centres on the basis of population of Scheduled Castes and Scheduled Tribes; and
- (v) an incentive scheme has been instituted under which centre level awards, district level awards and State level awards are given to the States/Union Territories for excellent performance in Adult literacy for women.

#### Swedish help for Hydel Power Plants

3561 SHRI N. DENNIS : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Sweden has offered technological consultancy and inputs for setting up hydel power plants in India ; and

(b) if so, the details of the agreement, if any, arrived in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) In April, 1984, two Agreements were signed between National Hydroelectric Power Corporation Ltd. and M/s Swed Power of Sweden for consultancy services and import of specialised equipment for investigation of Dhauliganga Hydroelectric Project in Uttar Pradesh. Assistance of 7.65 million Swedish Kroners would be provided by Swedish International Development Authority for this purpose.

#### Power Shortage in Karnataka

3562. SHRI B.V. DESAI :  
SHRI V.S. KRISHNA IYAR :  
Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that Karnataka Government have decided to hike the power cut on high tension consumers upto 60 per cent with effect from Sept. 15, 1984 ;

(b) if so, whether this cut continued even after 15th September also ;

(c) if so, whether both the industries and the consumers have been greatly affected by this power cut ; and

(d) what steps Government of India propose to take to help this State overcome this power shortage which has been continuing in the State for a long time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c) Yes, Sir.

(d) In order to overcome the power shortage in Karnataka, the State is being given substantial assistance from Maharashtra and Andhra Pradesh whenever their system conditions permit such transfer of power. Besides, a capacity of 310 MW is programmed to be added in the Karnataka system during 1985-86. New projects aggregating to 1077 MW are also under various stages of construction, benefits from which will be available progressively in the next couple of years.

#### Import and Increase in Indigenous Manufacture of Sight Saving Drugs and Equipment

3563. SHRI B.V. DESAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the working Group set up on control of blindness has recommended liberal import and indigenous manufacture of Sight saving Drugs and equipment on priority basis ;

(b) if so, what extent the liberalisation of import of these items have been suggested ; and

(c) what are the steps being taken by Government to check the eye disease in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.